

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:3428

ANSWERED ON:31.08.2012

SHORTAGE OF PILOTS IN AIR INDIA

Acharia Shri Basudeb;Chitthan Shri N.S.V.;Ganeshamurthi Shri A.;Hussain Shri Syed Shahnawaz;Mishra Shri Mahabal ;Muttemwar Shri Vilas Baburao;Sharma Shri Jagdish;Singh Shri Mahabali;Sukur Shri Jadhav Baliram

**Will the Minister of CIVIL AVIATION be pleased to state:**

- (a) whether the Government has replaced/proposes to replace Indian pilots with expat pilots to meet the shortage of pilots in Air India in wake of the recent pilot strike, if so, the details thereof;
- (b) whether the Government proposes to retain the expat pilots on a permanent basis;
- (c) if so, the details thereof along with the fate of sacked Air India pilots;
- (d) whether the disputes/issues for which the Air India pilots went on strike have been settled; and
- (e) if so, the details thereof along with the action taken thereon?

**Answer**

MINISTER OF CIVIL AVIATION (SHRI AJIT SINGH)

(a): No, Madam.

(b): As per the current policy of the Government, the expat Pilots can be utilised only upto December 31, 2012.

(c), (d) and (e): 97 striking pilots belonging to Indian Pilots Guild (IPG) were terminated by Air India. A Committee consisting of Senior Executives of Air India was constituted to look into the applications for reinstatement on case to case basis.